SUPREME COURT OF INDIA

New Delhi, dated May 03, 2020

OFFICE ORDER

Ref. Office Orders dated 22.03.2020, 27.03.2020 & 15.04.2020

In partial modification of Orders referred above, Hon'ble the Chief

Justice of India has been pleased to direct that all the officers in the ranks of

Deputy Registrar and above, or their equivalent, in the Registry shall attend

office w.e.f. Monday, 04 May 2020.

The remaining staff shall continue to work from home on such terms

and conditions as notified earlier, by the orders under reference, however

concerned Registrar(s) may direct any other subordinate officer/staff to

attend office to meet any urgent requirement(s) and, on such direction, such

officer and/or staff shall report for duty at office on the date and time so

directed.

It is emphasized that all officers and staff, while commuting to and

from office and also while at work, shall strictly follow all precautions as per

advisory/guidelines issued by the Government, and also as directed by the

Registry, from time to time towards preventing the spread of the Covid-19

infection, like practicing social-distancing, undergoing thermal-screening,

submitting self-declaration forms, wearing face masks etc.

Sd/-

[Sanjeev S. Kalgaonkar]

Secretary General

Copy to :- All concerned